

A two-day International Conference on Yoga for Body and Beyond was organised on 22nd and 23rd June, 2016 at Vigyan Bhawan, New Delhi.

A National Yoga Olympiad was jointly organized by National Council of Educational Research and Training (NCERT) under the Ministry of Human Resource Development and Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH).

On voluntary basis, 2nd International Day of Yoga was also celebrated by all States/UTs at the State, District, Block and Panchayat level, Government and Educational Institutions, Corporates, Yoga Schools, NGOs, RWAs, etc.

191 United Nations (UN) Member-States celebrated the 2nd International Day of Yoga spread across an entire week from June 18-26, 2016.

(b) No.

(c) No proposals have been received.

**Contractual staff of National Institute of Siddha, Tambaram (TN)**

1669. DR. R. LAKSHMANAN: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether it is a fact that many of the Professional/Employees/Doctors at present working in the National Institute of Siddha at Tambaram in Tamil Nadu are on contractual basis;

(b) if so, the details of Professional/ Employees/Doctors engaged on contractual basis; and

(c) the reasons for not appointing regular staffs including Professors, Doctors in National Institute of Siddha, Tambaram, Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes. The details are given in Statement (*See below*).

(c) The vacancies pertaining to promotion quota in the grade of Associate Professor and Professor could not be filled up on regular basis due to non-availability of eligible candidates in the feeder grade. The direct recruitment vacancies

in the grade of Associate Professor and Professor could not be filled up due to non-availability of candidates with requisite number of post-graduate teaching experience. Some of these vacancies have been filled up temporarily on contract basis. These vacancies have been filled on contract basis in order to fulfill the norms of Central Council of Indian Medicine (CCIM), as a stop gap arrangement.

***Statement***

*Details of Professional/Employees/Doctors engaged on contractual basis*

Sl. No.	Name of the Contractual Employee	Designation	Date of Engagement
1	2	3	4
1.	Dr. P. Kumar	Associate Professor. Department of Gunapadam	16.11.2015
2.	Dr. A. Vasuki Devi	Associate Professor, Department of Noi Naadal	14.12.2015
3.	Dr. R. Renga Sundari	Associate Professor. Department of Nanju Noolum Maruthuva Needhi Noolum	14.12.2015
4.	Dr. K. Vetrivel	Associate Professor. Department of Kunzhandhi Maruthuvam	14.12.2015
5.	Dr. S. Madhivanan	Associate Professor, Department of Maruthuvam	16.12.2015
6.	Dr. N. Periyasamy pandian	Associate Professor, Department of Maruthuvam	16.12.2015
7.	Dr. R. Raman	Associate Professor, Department of Sirappu, Maruthuvam	17.12.2015
8.	Dr. V. Gowri, Lecturer	Lecturer, Department of Nanju Noolum Maruthuva Needhi Noolum	14.12.2015
9.	Dr. G. Swetha	Lecturer, Department of Maruthuvam	18.12.2015
10.	Dr. K. Thangadurai	Emergency Medical Officer	15.02.2016
11.	Dr. V. Chitra	RMO - Department of Maruthuvam	15.02.2016
12.	Dr. N. Senthil Velu Kanthal	RMO - Department of Maruthuvam	15.02.2016

1	2	3	4
13.	Dr. G. Seetha Lakshmi	RMO - Sool Magalir Maruthuvam	15.02.2016
14.	Dr. R. M. Pushparani	RMO - Sool Magalir Maruthuvam	15.02.2016
15.	Dr. A. Vanitha	RMO- Kuzhanthai Maruthuvam	15.02.2016
16.	Dr. C. Suvetha	RMO- Kuzhanthai Maruthuvam	15.02.2016
17.	Dr. S. Usha	RMO - Aruvai Maruthuvam	15.02.2016
18.	Dr. V. A. Rahul	RMO - Aruvai Maruthuvam	15.02.2016
19.	Dr.M.Neela	House Officer - VPS	15.02.2016

#### Patents of Ayurveda medicines

1670. SHRI K.K. RAGESH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether any patents for Ayurveda medicines has been granted so far by Controller General of Patents, Designs and Trade Marks (CGPDTM);
- (b) if so, the details of the medicines and the respective grantees thereof;
- (c) whether any foreign entities are granted such patents so far; and
- (d) whether any such applications are under the consideration of CGPDTM at present, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes. The Controller General of Patents, Designs and Trade Marks (CGPDTM) has granted 200 patents for medicines/ formulations related to Ayurvedic/ herbal/plant based products and processes. The details are given in Statement (See below).

(c) Yes. 22 patents have been granted to foreign entities for medicines/ formulation related to Ayurvedic /herbal /plant based products and processes.

(d) Yes. The details are as under:—

Applications under consideration of CGPDTM at present: 270